

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 28<sup>th</sup> of November, 2023

**NO. HC.VII-56/2020/11541/A ###** In partial modification of this Registry's earlier notification No.HC.VIII-56/2020/11503/A, dated 23.11.2023 regarding participation of Judicial Officers of Assam in **one day in-service training /workshop** to be conducted by the Judicial Academy, Assam in co-ordination with the district Judiciary, the block period mentioned, against the date 17.12.2023, be read as "**For the block period September to December,2023**" instead of "For the block period September to December,2024" .

The other terms and conditions of the training will remain as same as it was earlier notified.

By Order,

Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**


**Memo No. HC.VII-56/2020/11542-11553 /A, Dated: 28-11-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District and Sessions Judge,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/  
Chirang/Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/  
Golaghat/Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/  
Karbi Anglong/Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/  
Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar./West Karbi Anglong.  
***(He/She is requested to inform all the Grade-I,II & III Judicial Officers under his/her control about this Notification).***
6. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.  
***(He/She is requested to inform all the Grade-I,II & III Judicial Officers under his/her control about this Notification).***

7. The Member Secretary, Assam State Legal Service Authority.  
***(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).***
8. The Chief Judicial Magistrate,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/  
Chirang/Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/  
Golaghat/Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/  
Karbi Anglong/Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/  
Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong  
***(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification)***
9. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***
10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information..
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
25.11.2021  
**REGISTRAR (JUDICIAL)**